

**NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
D-WING, 1ST FLOOR, NEW ADMINISTRATIVE BUILDING,
OPP. COUNCIL HALL, CAMP, PUNE- 411001**

DATE: 06/09/2021
O.W. No. NGT/WZ/Pune/523 /2021

NOTICE

The following Certified Copying applications are pending since January-2019 for delivery. The concerned applicants who applied for Certified Copies are requested to collect Certificates **within 10 days from the date of publishing a notice on the Notice Board & Official Website**. Otherwise following applications will be disposed of according to law & thereafter no compliant will be entertained in this regard.

Sr. No.	Case No.	Name Of The Case	Name of the Applicant of Certified Copy Certificate	Date of Application	Status	Remaining Charges
1	M.A. No. 183/2018 in Appeal No. 70/2016	Dr. Mukesh Shukla Vs. National Biodiversity Authority & Ors.	Dr. Mukesh Shukla	03/01/2019	Dt. Of Completion 05/01/2019	Nil
2	Appeal No. 29/2019	Mr. Anand V. Babrekar Vs. GCZMA & Ors.	Adv. Prasad K. Shahpurkar	22/05/2019	Dt. Of Completion 24/05/2021	Nil

Place: Pune

By Order

Skm
06-9-2021
(Suresh N. Rajurkar)
Registrar,
NGT, WZB. Pune